

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A./61/00346/2021

This the **26th** day of **February**, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

1. Surinder Sharma, age 31 years, S/o Sh. Hans Raj R/o Village Hottar, Tehsil Bilawar, District Kathua PIN-1842040.
2. Darshan Kumar, age 33 years, S/o Sh. Giaso Ram, R/o Village Draman, Tehsil Basholi, District Kathua PIN-1842401.

.....Applicants
(Advocate: Mr. Sudershan Sharma)

Versus

1. Union Territory of Jammu & Kashmir through Commissioner/Secretary Technical Education Department, J&K Govt., Civil Sectt., Srinagar/Jammu Pin-180001.
2. Director, General, Youth Services and Sports, M.A. Stadium, Jammu. PIN-180003.
3. District Youth Services and Sports Officer, Kathua. Pin-184101.

.....Respondents
(Advocate:- Mr. Amit Gupta, A.A.G.)

O R D E R [O R A L]

Hon'ble Mr. Anand Mathur, Member (A):

At the outset, learned counsel for the applicants submits that the applicants would be satisfied if direction is given to the respondents to consider and decide the representation dated 19.01.2021 (Annexure IV)



of the applicants by passing a reasoned and speaking order within a stipulated period of time.

2. Looking to the arguments of learned counsel for the applicants, the O.A. is disposed of with a direction to the respondents to decide the representation 19.01.2021 (Annexure IV) of the applicants by passing a reasoned and speaking order in accordance with rules and with intimation to the applicants within a period of 02 weeks from today. In case the aforesaid representation is not available with the respondents, this O.A. would be treated as representation. It is provided that till the decision of representation, the respondents shall not fill up the vacancies if, not already filled up.

3. It is made clear that we have not expressed any opinion on merits of the case while disposing of the present OA.

4. No order as to costs.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**